

[Sh. Nawal Kishore Rai]

the passengers travelling on long routes have to face. The rates of eatables has been increased but the quality of those eatables has not improved. Due to the non-availability of water in the train people have to make their own arrangement for water. Therefore, these worn out coaches should be replaced by the new coaches at once so that the passengers are relieved of these difficulties. computer facility should have been provided in Muzaffarpur. Reservation office too, but it has not been provided to it. Under the new Railway policy, though the Railway department has linked the industrial and trading centres of West to those of South but North Bihar has not been linked. Therefore, I would urge the Central Government to start a direct train from Muzaffarpur in order to link North Bihar to South India.

(vii) **Need to demarcate the boundary of buxar airport, Bihar and to modernise it**

SHRITEAJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, in the Buxar district of Bihar state there is an airport at Buxar which was made when the Britishers ruled our country. The ministers make use of that airport from time to time. The airport is built on nearly 50 acre plot of land. In old survey as well as in new survey the airport land is shown as agricultural land. But for the last few days the airport land is being encroached by some people. That is why I make a demand to the Government of India that the boundary of the Buxar airport should be demarcated and after the demarcation a boundary well should be constructed around it and the airport may be modernised.

[English]

MR. SPEAKER: Now the House stands

adjourned to meet again at 3.30 p.m.

14. 50 hrs

The Lok Sabha than Adjourned for Lunch till Thirty minutes past Three of the Clock.

15.35

The Lok Sabha re-assembled after Lunch at thirty-five minutes past Fourteen of the Clock.

[SHRI SHARAD DIGHE in the Chair]

MR. CHAIRMAN: The House will now take up Private Members' Business. Shrimati Basava Rajeswari is not present. Shri Anna Joshi

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AMENDMENT) BILL*

(Amendment of Section 10)

SHRI ANNA JOSHI (Pune): Sir, I beg to move for leave to introduce a Bill to amend the All India Council for Technical Education Act, 1987.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the All India Council for Technical Education Act, 1987."

The Motion was Adopted.

SHRI ANNA JOSHI : I introduce the Bill.